

THE RESTRICTION OF CASH CROPS CULTIVATION
REGULATION (REPEALING) ACT, 1953.

No. XIV of 1953.

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*** THE RESTRICTION OF CASH CROPS
CULTIVATION REGULATION (REPELING)
ACT, 1953.**

No. XIV of 1953.

*An Act to repeal the Restriction of Cash Crops
Cultivation Regulation, 1353 Fasli.*

WHEREAS it is expedient to repeal the Restriction of Preamble.
Cash Crops Cultivation Regulation, 1353 Fasli.

It is hereby enacted as follows:—

1. (1) This Act may be called the Restriction of Cash Crops Cultivation Regulation (Repealing) Act, 1953. Short title, extent and commencement.
- (2) It extends to the whole of the Hyderabad State.
- (3) It shall come into force at once.
2. The Restriction of Cash Crops Cultivation Regulation, 1353 F., is hereby repealed. Repeal of the Restriction of Cash Crops Cultivation Regulation, 1353 F.

